

**THE HIGH COURT OF MANIPUR
AT IMPHAL**

O R D E R

Imphal, the 29th December, 2014

No.HCM/A-24/80-Estt(VI)/ In pursuance of this Registry's Advertisement No.HCM/A-24/80-Estt(VI)/15555-63 dated 24-09-2014 and consequent upon Driving Test held from 15th to 19th November, 2014, the following 20 (twenty) candidates are qualified for viva-voce/interview for the post of Driver which is scheduled to be held on 12th January, 2015 (Monday) at High Court Complex from 10 a.m. They are to report at 9 a.m. on 12-01-2015.

The list is not in order of merit.

Sl.No.	Roll No.	Name of Candidates
1.	D0-001	Potshangbam Suresh
2.	D0-002	Chandam Khogendra
3.	D0-003	Samurailatpam Ajit Sharma
4.	D0-017	Nongthombam Motilal Singh
5.	D0-024	Thokchom Umakanta Singh
6.	D0-037	Lourebam Puru Singh
7.	D0-042	Phaominthing Vashum
8.	D0-045	Ch. Roshan Vaiphei
9.	D0-047	Gourashyam Chingakham
10.	D0-057	Moirangthem Champion Singh
11.	D0-064	Shangshim Leisan
12.	D0-066	Lunkhoson Touthang
13.	D0-071	Nameirakpam Amarjit Singh
14.	D0-073	Irom Herojit Singh
15.	D0-078	N. Paojalal Kom
16.	D0-081	Yumkham Rishinanda Roy
17.	D0-106	Senjam Kingkong Singh
18.	D0-133	Nongthombam Ranabir Singh
19.	D0-144	RV. Songamshang
20.	D0-159	Waikhom Sanathoi Mangang

The candidates are advised to bring their original testimonials / certificates at the time of viva-voce/interview.

By order etc ;

Sd/-

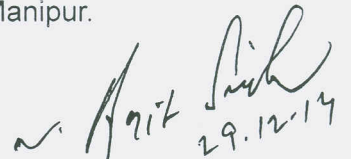
(**N. ROJIT SINGH**)

JOINT REGISTRAR (ADMN./PM &P)
HIGH COURT OF MANIPUR

Imphal, the 29th December, 2014

Endt. No.HCM/A-24/80-Estt(VI)/ 208 39-47
Copy to :-

1. The Secretary (Law), Government of Manipur.
2. The Director of Information & Public Relations, Government of Manipur for favour of wide publicity.
3. The Central Project Coordinator (CPC), High Court of Manipur. He is requested to upload the same in the official website of this Registry.
4. The Director, Doordarshan Kendra, Imphal for favour of wide announcement.
5. The News Editor, ISTV, Imphal for favour of wide announcement.
6. The News Editor, Impact TV, Imphal for favour of wide announcement.
7. The Editor : 1) Sangai Express (English) ; 2) Poknapham (Manipuri) - with a request to publish the above advertisement in the esteemed daily for **2(two)** alternate days at the earliest possible and to submit the bill in "triplicate" for early payment.
8. The P.S. to Registrar General, High Court of Manipur.
9. Notice Board/Guard File/Concerned File.


29.12.14

JOINT REGISTRAR (ADMN./PM &P)
HIGH COURT OF MANIPUR